

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 12.09.2018

NOTICE

Take Notice that the following matters listed on 13.09.2018 in the Court of Chairperson will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	TA (AT) (Competition) No. 01 of 2017 (Old App 82 of 2015)	Verifone India Sales Pvt. Ltd Vs. CCI & Atos Worldline India Pvt. Ltd With	Ritwik Bhattacharya	Robin R. David (R-1) Ravi Sekhar Nair (R-2)
2.	TA (AT) (Competition) No. 02 of 2017 (Old App 83 of 2015)	Verifone India Sales Pvt. Ltd Vs. CCI & Three D Integrated Solutions Ltd	Naval Satarawala Chopra,	Robin R. David (R-1) Rakesh Ojha (R-2)

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12/9/18

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By Order
12-9-18
Joint Registrar

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